

Name of the Corporate Debtor		Setubandhan Infrastructure Limited (formerly Prakash Constrowell Limited)											
Date of commencement of CIRP		28-11-2022											
List of creditors as on		31-05-2024											
List of operational creditors (Government dues)													
(Amount in Rs.)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax, GST office, Nashik (NAS-VAT-E-009)	GST Department	18-10-2023	57,46,32,571	57,46,32,571	Tax dues	No	0%	-	-	-	-	Admitted after seeking condonation of delay from AA
2	Deputy Commissioner of Income Tax, Central Circle-1, Nashik	Income Tax Department	10-12-2022	39,64,65,920	-	Tax dues	No	0%	-	-	-	39,64,65,920	
3	Assistant Commissioner of State Tax (D-012), Mazgaon, Mumbai	GST Department	12-12-2022	5,24,79,206	-	Tax dues	No	0%	-	-	-	5,24,79,206	
				1,02,35,77,697	57,46,32,571				-	-	-	44,89,45,126	